

- (a) whether it is a fact that the State Governments have to suffer a huge loss of revenue due to absence of any agreement with the coal companies;
- (b) if so, the details thereof;
- (c) whether Government has formulated any policy in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) There is no proposal for having any agreement between having the State Governments and coal companies.

(b), (c) and (d) Do not arise in view of the answer given in (a).

Coal linkages *vis-a-vis* power generation

†1400. SHRI PRABHAT JHA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that work of power projects in many States has not been completed due to non-allocation of coal linkages by the Central Government; and

(b) if so, the details thereof and by when the coal linkage would be allocated to Madhya Pradesh including other States so that the work of power projects could be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) To set up a power project, the project developer requires requisite land, water, financial tie-up and long term coal linkage for the project.

As per the extant procedure, the inter-Ministerial Standing Linkage Committee (Long Term) for Power will take up the cases of pending applications, including the applications received for setting up power projects in Madhya Pradesh, based on the recommendations of Ministry of Power and other relevant factors. If and when Standing Linkage Committee (Long Term) for Power meets, it will consider the proposals recommended by the Ministry of Power.

Coal to thermal power plants

1401. SHRI KANJIBHAI PATEL:

SHRIMATI SMRITI ZUBIN IRANI:

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that due to shortage of coal to various thermal power plants in the western States particularly with regard to Gujarat, the power generation has sharply gone down during the last five years;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof and the reasons therefor; and

(c) the effective steps being taken by Government to ensure regular supply of coal to these power plants to increase power generation?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) A table showing the thermal power generation in the western region and Gujarat, during the last five years, is given below:

Year	Thermal Power Generation by the Power Plants located in Western Region (in million units)	Thermal Power Generation by the Power Plants located in Gujarat (in million units)
2006-07	170603.50	49826.60
2007-08	187933.30	51887.20
2008-09	202338.90	51305.20
2009-10	226339.70	61137.20
2010-11	236474.60	65603.80

It may be seen from the above table that the thermal power generation in western region and Gujarat has been steadily increasing over the years, except during 2008-09 in respect of plants located in Gujarat.

(c) The coal despatches from Coal India Limited (CIL) sources to the power stations located in the Western States have gone up from 91.78 Million Tonnes in 2006-07 to 115.61 million tonnes in 2010-11. Despatches to power stations of Gujarat have also gone up from 17.06 million tonnes in 2006-07 to 18.46 million tonnes in 2010-11. Further, coal supplies to power stations is monitored regularly by an inter-ministerial Sub-Group constituted in Ministry of Coal comprising representatives of Ministry of Coal, Coal Companies, Ministry of Power and Ministry of Railways and it takes suitable decisions for improving the coal stock position at the power stations.

Coal to thermal power stations in Karnataka

1402. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Energy Minister of Karnataka had recently met the Minister requesting for uninterrupted coal supply for two thermal power stations of the State;

(b) if so, the details thereof; and

(c) what action Government has taken thereon?